

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-211(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
24.04.2018.**

**NAME OF THE COMPANY: M/S. M Y Agro Pvt. Ltd. V/s. M/s. Amira Pure
Foods Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 8 & 9 of IBC 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

Mr. Rakesh Kumar, Mr. Sahil Gupta, Mr. Hetish Raj
Singh, Advocate for the Respondent-11
Mr. Arjun Gupta, Mr. S.L. Gupta, Advocate for
Respondent No. 8
Mr. Sanjeev Pathak, Mr. Saif Rahman Ansari,
Advocate for Respondent

ORDER

Renotify this case on 7th May, 2018.

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**(Deepa Krishan)
Member (T)**

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**(Ina Malhotra)
Member (J)**